

## Annexure – 7

Name of the corporate debtor: Uttam Galva Steels Limited ; Date of commencement of CIRP: 1<sup>st</sup> October 2020; List of creditors as on: 24<sup>th</sup> December 2020

## List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Department of Customs	Government of India	N/A	20.10.2020	14,768,162,135	234,869,409	Claim for the custom duty forgone due to non fulfilment of export obligation under DEEC licenses	-	-	No	N/A	-	-	14,533,292,726	-	N/A
2	State Tax Department	Government of Maharashtra	N/A	19.10.2020	9,743,392,360	311,596,234	Claim for VAT and CST deferral dues for various assessment years	-	-	No	N/A	2,797,291,489	-	6,634,504,637	-	N/A
3	Gram Panchayat	Group Gram Panchayat Narangi, , Dist.- Raigad	N/A	13.10.2020	8,104,154	-	Claim for property tax	-	-	No	N/A	-	-	-	8,104,154	N/A
4	Gram Panchayat	Gram Panchayat , Vadval	N/A	20.10.2020	3,280,548	-	Claim for property tax	-	-	No	N/A	-	-	-	3,280,548	N/A
					<b>24,522,939,197</b>	<b>550,418,888</b>		-	-			-	-	<b>21,167,797,363</b>	<b>7,431,456</b>	